## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP No.24/ND/2011 RT CP No.210/Chd/Hry/2017

In the matter of:		
Sat Narain Gupta & Anr.		Petitioners.
	Versus.	
D.R.Food Ltd. & Ors.		Respondents.
Present:	Mr.Sat Narain Gupta, petitioner No.1 in person.	
	This matter has been received	by transfer from NCLT,
New Delhi.		
	List the matter on 26.07.2017 a	
company petition which is stated to be already fixed on that date.		

(Justice R.P.Nagrath) Member (Judicial)

July 25, 2017 Ashwani